## **National Company Law Tribunal**

## Allahabad Bench

CPNO. (IB) 211/A 40/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.12.2017

NAME OF THE COMPANY: Bhansali Engineesing Polymens LAd VS. CHOWN Alla SECTION OF THE COMPANIES ACT/1 & B CODE: 9 of ISB code of 2016

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ABMISMEUMISMAD PCS Penham Abmos SI. NO.

## CP No.(IB) 211/ALD/2017

Sh. Ratnesh Tripathi alongwith Sh. Abhishek Mishra, PCS for the Operational Creditor. The present case is filed under Section 9 of I & B Code of 2016 against the Corporate Debtor Company. The Registry is directed to make scrutiny of the case and furnish its Report.

The counsel for the Operational Creditor is further directed to issue a fresh notice on behalf of this Tribunal to the Corporate Debtor Company for inviting its reply/objection, if any, on the present petition.

The matter to be listed on 25th January, 2018.

Dated:29.12.2017

Typed by: Md.Zaid (Stenographer)

H.P. Chaturvedi, Member (Judicial)